

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 06th day of August 2009

Original Application No. 375 of 2007

Hon'ble Mr. A.K. Gaur, Member (J)
Hon'ble Mr. S.N. Shukla, Member (A)

1. All India Civilian Medical Officers Association of Defence Establishment through its General Secretary Dr. Pramod Kumar, Chief Medical Officer, Ordnance Depot, Fort, Allahabad.
2. Dr. Pramod Kumar, S/o late Anand Swaroop, R/p P 32/2 C.G. Lines, (Pawan Vihar), Defence Officers' Colony, Prayag, Allahabad.

... Applicants

By Adv : Sri H.S. Srivastava

V E R S U S

1. Union of India through the Secretary, Ministry of Defence, South Block, New Delhi.
2. The Secretary, Government of India, Department of Personnel and Training, New Delhi.
3. The Secretary, Government of India, Ministry of Finance, Department of Expenditure (Implementation Cell), New Delhi.
4. Director General Armed Forces, Medical Services, AHQ, 'M' Block, New Delhi.

... Respondents

By Adv: Shri S.C. Mishra

O R D E R

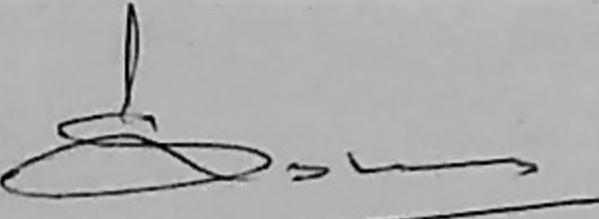
By Hon'ble Mr. A.K. Gaur, Member-J

Sri H.S. Srivastava learned counsel for the applicant and Sri S.C. Mishra learned counsel for the respondents.

2. Learned counsel for the applicant at the very outset stated that the respondents have informed the applicant that his case is under consideration, but the case of the applicant has not at all been considered till date. Learned counsel for the applicant would contend that the respondents may be given time to consider the claim of the applicant within a specified period, otherwise the purpose of filing this OA would be rendered nugatory.

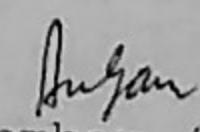
3. Having heard parties counsel we hereby direct the competent authority to consider the case of the applicant and pass reasoned and speaking order taking into account the grievance of the applicant within a period of three months from the date of receipt of a copy of this order. While deciding the case of the applicant the OA be treated as part of representation.

4. With the aforesaid direction the OA is disposed of. No cost.



/pc/

Member (A)



Member (J)